IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 3866 of 2020

Mohan Ganjhu. .. ...**Petitioner**

Versus

The State of Jharkhand. ...**Opposite Party**

Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Nawin Kumar, Advocate
For the State : Mr. Rajesh Kumar Mahtha, A.P.P.

02/7.7.2020 Call for the case diary from the court concerned and put up this case on receipt thereof.

(Rongon Mukhopadhyay, J)

Rakesh/-